

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

122

BENCH-II

C.P. (Appeal) No. 528/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2018, 10:30 A.M

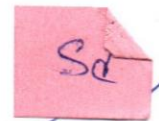
Name of the Company		Bengal Sun Solar Energy (I) Pvt. Ltd. -Vs- ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CA SHASHI AGRAWAL	APPEAL	 12/9/18
----	-------------------	--------	---

ORDER

Ld. CA appears for the appellant.

Heard. Reserved for Order.


(M. B. Gosavi)
Member(J)